National Company Law Tribunal

Allahabad Bench

CP NO.93/ALD /2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: ROOF FCC Agro Tech Pul. Ltd.
SECTION OF THE COMPANIES ACT/ 1 & B CODE: U/S 252 of Companies Ad, 2013

SI. NO	Name_	Designation	Representation	Signature
<u>1.</u>	S.K. Gupta	PCS	Petchoner	The state of the s
<u>2.</u>	Ankit Kr. Singh	PCS	/1	Nuker-
3,	Krishne Dev Nyes	Adv.	Roc	QC -

C.P. No. 93/ALD/2017

Sri S.K. Gupta alongwith Ankit Singh, PCS for the petitioner. Sri Krishna Dev Vyas, CGSC for ROC Kanpur.

In the present matter, the rejoinder to the report of ROC is filed. A copy thereof is already received by the CGSC.

The case is fixed for the argument.

The matter to be listed on 28th February, 2018.

Date: 25/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)